

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.308, 309 & 311/RPR/2016
निर्धारण वर्ष / Assessment Years : 2006-07, 2007-08 & 2012-13

Shri Kishore Kundnani,
E-41, Samta Colony,
Raipur – 492001.
PAN : AEWPK4513Q.

.....अपीलार्थी / Appellant

बनाम / V/s.

ACIT, Central Circle-1,
Raipur.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Veekaas S. Sharma
(Withdrawal application filed.)
Revenue by : Shri Rajiv Kumar Singh

सुनवाई की तारीख / Date of Hearing : 22.02.2021
घोषणा की तारीख / Date of Pronouncement : 24.02.2021

आदेश / ORDER

These are the appeals filed by the assessee directed against the common orders of Id. Commissioner of Income Tax (Appeals) – 1, Raipur dated 01.03.2016 for the assessment years 2006-07, 2007-08 and 2012-13 respectively.

2. Before us, the appellant filed letter dated 09.02.2021 seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Raipur – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, above three captioned appeals stand dismissed as withdrawn.

5. In the result, all the above captioned three appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 24th day of February, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/**JUDICIAL MEMBER**

Sd/-
(INTURI RAMA RAO)
लेखा सदस्य/**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 24th February, 2021.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals) – 1, Raipur.
4. The Pr.CIT-1, Raipur (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “राईपूर” बेंच, पुणे / DR, ITAT, “RAIPUR” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.